

DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE NAMIT KUMAR, HIS SPOUSE AND DEPENDENTS AS ON 10.05.2023.

1	All immovable properties held individually or jointly	Description & Location	Remarks, any/year acquisition	if of
1.1	Self	(1) Residential House No.6112, Modern Housing Complex, Sector 13 (Manimajra), Chandigarh. Measuring Approx.170 Sq. Yards.	Purchased in the year 1995	
		(2) 250 Sq. Yards residential plot at Indian Co-operative Society, New Chandigarh.	Purchased in the year 2011	
		(3) Residential Plot (50% share) No.B-512, Hyde Park Estate (Mullanpur) New Chandigarh, SAS Nagar Mohali, measuring 350 Sq. Yards.	Purchased in the year 2021	
		(4) Invested Rs.18.90 Lakhs for allotment of residential plot with Jubilee Joy Homes LLP at Mohali.	From September, 2021 onwards	
1.2	Spouse	(1) Residential Plot (50% share) No.B-512, Hyde Park Estate (Mullanpur), New Chandigarh, SAS Nagar Mohali, measuring 350 Sq. Yards.	Purchased in the year 2021	
		(2) Invested Rs.37.80 Lakhs for allotment of residential plot(s) with Jubilee Joy Homes LLP at Mohali.	From September, 2021 onwards	
1.3	Dependents	NIL	NIL	
2	Details of Motor Vehicles	Make/Year	Remarks, any/year acquisition	if of
2.1	Self	(1) Toyota Innova Crysta Car	Model-2017	
		(2) Maruti Baleno Car	Model-2018	
		(3) Honda City Car	Model-2007	

2.2	Spouse	Skoda-Rapid	Model-2021
2.3	Dependents	NIL	NIL
3 ORNAMENTS AND OTHER VALUABLES			
	Ornaments	Approximate total weight	Remarks, if any
3.1	Self	NIL	NIL
3.2	Spouse	654 Grams of Gold and Diamond Jewellery	Mainly istridhan
3.3	Dependents	NIL	NIL
4	Bank deposits, Fixed Deposits, Shares/Public Provident Fund, General Provident Fund, Debentures/ Mutual Funds, etc.	Description:	Value & Remarks, if any
4.1	Self	S/B Account-SBI High Court Branch, Chandigarh	Rs.2,09,175/-
		GPF	Rs.8,65,000/-
		Rs.16,99,959/- invested in mutual funds (SIP on monthly basis since the year 2019)	value variable
		Rs.41,970/- invested in shares	Since the year 2021-22 (value variable)
4.2	Spouse	S/B Account-SBI High Court Branch, Chandigarh	Rs.80,929/-
		Rs.25,29,211/- invested in mutual funds (SIP on monthly basis since the year 2019)	value variable
4.3	Dependents:		
	Daughter	S/B Account-SBI High Court Branch, Chandigarh	Rs.12,256/-

		Rs.8,00,247/- invested in mutual funds (SIP on monthly basis since the year 2019)	value variable
	Son	S/B Account-SBI High Court Branch, Chandigarh	Rs.12,049/-
		Rs.7,39,238/- invested in mutual funds (SIP on monthly basis since the year 2019)	value variable

Place: Chandigarh

Sd/-
(NAMIT KUMAR)
JUDGE